IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

148(ND)/2016

IN THE MATTER OF:	148(ND)/2016
Anil Kumar Jain & Anr.	Petitioners
v.	
Vardhman Roller Flour Mills Pvt. Ltd. & Ors.	Respondents
SECTION: UNDER SECTION 241/242	
	Order delivered on 12.09.2017
Coram:	
CHIEF JUSTICE M.M. KUMAR	
Hon'ble President	
Deepa Krishan	
Hon'ble Member (T)	
For the Petitioner(s) :	

ORDER

On the joint request made by learned counsel for the parties, hearing is deferred to 20.09.2017.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

-5d-

(DEEPA KRISHAN) (MEMBER TECHNICAL)

12.09.2017 VINEET

For the Respondent(s)